- tection campaigns in rain-fed tracts;
 - (iv) foliar application of urea.
- (b) No, Sir.
- (c) Does not arise.]

C.P.I.(M) PERSONS KILLED

SHRI SASANKASEKHAR SAN 812. YAL: Will the YAL: Will the Minister of HOME AFFIARS be peased to state the number of persons belinging to CPI(M) or the sympathisers of CPI(M) killed or injured during the period from March, 1970 to

THE MINIS ER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) Up-to-date information is being collected and will be laid on the Table of the House.

RELEASE OF WATER FROM D.V.C.

813, SHRI SASANKASEKHAR SAN-YAL: Will the Minister of IRRIGATION AND POWER be pleased to state:

- (a) whether the release of water from DVC was responsible for the flood havoc in some areas of West Bengal;
- (b) what step are being taken for preventing recurrerce of such flood disaster in future consequent upon such release of water from D.V.C.; and
- (c) whether I is a fact release of water becomes unavoidable since a situation arise when non-release of water threatens part o Bihar territories and that choice lies betw en taking risk either with a part of West Bengal or with a part of Bihar?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (PROI', SIDDHESHWAR PRA-SAD): (a) and (b) No, Sir. The damages in the lower Damodar Valley of West Bengal were mainly caused by the heavy local rains and the drainage congestion in the area. A scheme to improve the dramage in the area is already under the consideration o' the State Government.

(c) The releases from the DVC storage reservoirs are regulated keeping the overall interests of the ower valley and the safety of the dams.

RAISING OF ADDITIONAL RESOURCES IN INDUSTRIAL FRONT

THILLAI VILLALAN 814. SHRI Will the PRIME MINISTER be pleased to state:

(a) whether I the States are making progress in rasing additional resources

(iii) organisation of mass plant pro- in industrial front for the annual plan for 1970-71; and

(b) if so, the details thereof?

THE PRIME MINISTER AND MI-NISTER OF PLANNING (SHRIMATI INDIRA GANDHI): (a) and (b) A statement giving the State-wise Plan outlay for 1970-71 approved by the Planning Commission for industry and mineral schemes is laid on the Table of the House. The Planning Commission have started cussions on the Annual Plan 1971-72 of States. In these discussions, the progress likely to be achieved during 1970-71 will also be reviewed. Only after these discussions are over, will it be possible to know whether the outlay approved by the Planning Commission for States industry and minerals schemes for 1970-71 will be fully spent or not.

STATEMENT

State-wise Plan Outlay for 1970-71 approved by the Planning Commission for Industry and Mineral Schemes

(Rs. lakhs)

State	Large and Me- dium Indus- tries	Mineral Deve- lop- ment	Villag and Small Indus tries	Total
Andhra Pradesh	222	11	95	328
Assam	244	16	119	379
Bihar	161	63	98	322
Gujarat	200	80	54	334
Haryana	21	2	67	90
Jammu & Kashn	nir 90	45	70	205
Kerala	227	1	161	389
Madhya Pradesh	109	20	66	195
Maharashtra .	249	10	117	376
Mysore	100	5	69	174
Nagaland .	155	6	15	176
Orissa	250	110	44	404
Punjab	89	2	134	225
Rajasthan	70	70 .	13	153
Tamil Nadu	. 250	10	286	546
Uttar Pradesh .	450	15	257	722
West Bengal	. 135	2	122	259
Тотар	3022	468	1787	5277